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08.02.24

No. N-17/1/2024-NM (E-8882)
Government of India
Ministry of Law & Justice
Department of Justice

26, Jaisalmer House, New Delhi-110011

Dated: 1st February, 2024

To,

The Registrar General,
All High Courts.

Subject:- Advertisement in respect of vacancies for the posts of Chief General manager (Legal), General Manager (Legal) and Dy. General Manager (Legal) in the National Highways Authority of India (NHAI), Ministry of Road Transport & Highways.

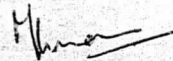
Sir/Madam,

This is in reference to the advertisement published by the National Highways Authority of India (NHAI), Ministry of Road Transport & Highways in respect of vacancies for the posts of (a) Chief General Manager (Legal) in Level-14 (Rs.1,44,200-2, 18,200), (b) General Manager (Legal) in level-13 (Rs.1,23,100-15,900) and (c) Dy. General Manager (Legal) in level-12 (Rs.78,800-2,09,200) of 7th CPC Pay Matrix on 28.12.2023 on deputation basis (copy enclosed).

2. The advertisement is also available on the official website of NHAI under the head 'current vacancies'. The last date for receipt of online application has been extended from 29th January, 2024 to 13th February, 2024.

3. You are kindly requested to solicit the names of interested Judicial Officers in the districts and send the list of Officers with requisite details directly to NHAI as per the format provided in the enclosures attached herewith.

Yours sincerely,



(Yashasvi Kumar)

Director

Ph: 011-23072135

E-mail: yashasvikumar.dad@gov.in

Copy for information and necessary action to:

1. Shri Vishal Chauhan, Member (Administration), NHAI, G-5 & 6, Sector-10, Dwarka, New Delhi – 110075. E-Mail: memberadmin@nhai.org

Admin B2



ILCRG

22.29



विशाल चौहान, आईएएस
सदस्य (प्रशासन)
VISHAL CHAUHAN, IAS
Member (Administration)



भारतीय राष्ट्रीय राजमार्ग प्राधिकरण
सड़क परिवहन और राजमार्ग मंत्रालय
National Highways Authority of India
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

DO No. NHAI/11012/528/2022-Admn./E-183874

09th January, 2024

Respected Sir,

As you are aware, NHAI has been mandated with the implementation and development of National Highways throughout the country. In order to ensure effective and timely implementation of this mammoth task. Accordingly, the intake of Technical Officers of NHAI has, inter alia been drawn in such a way so as to utilize the experience of officers of Central Governments, as well as, State Government Officers. These Officers, apart from having experience, also have the distinct advantage of having the requisite legal knowledge about the Central Government and the State Governments. Hence, NHAI draws a large pool of officers of Central Governments on deputation, as per the provisions contained in NHAI Regulations (RRs).

2. NHAI deals with many contractual matters, contract matters, conciliation, arbitration, which requires expertise of legal officers. For filling up of the vacant positions in the Legal Division, advertisements are published in the leading national dailies and Employment News from time to time.

3. As part of the above exercise, NHAI has advertised the vacancies of Chief General Manager (Legal) in Level-14 (Rs.1,44,200-2,18,200), General Manager (Legal) in Level 13 (Rs.1,23,100-2,15,900) and Dy. General Manager (Legal) in Level 12 (Rs.78,800-2,09,200) of 7th CPC Pay Matrix on 28.12.2023 on deputation basis. The advertisement is also available on the website of NHAI - <https://nhai.gov.in/#/vacancies/current>. The last date for receipt of online applications is **29.01.2024** and last date for receipt of printout of online application form along with requisite documents from parent department is **27.02.2024**.

4. I shall be grateful if this advertisement is widely circulated in your Department for publicity, so that eligible officers may apply. It is also requested to give NOC to these officers and forward their applications, along with requisite documents, to NHAI at the earliest.

with regards

Yours sincerely,

(Vishal Chauhan)

Encl: As above

Shri S.K.G. Rahate
Secretary
Department of Justice,
Shastry Bhavan,
New Delhi - 110 001
E-mail: secy-jus@gov.in



सत्यमेव जयते

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण

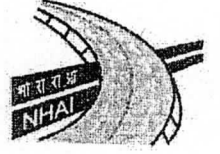
(सड़क परिवहन और राजमार्ग मंत्रालय, भारत सरकार)

National Highways Authority of India

(Ministry of Road Transport and Highways, Government of India)

जी-5 एवं 6, सेक्टर-10, द्वारका, नई दिल्ली - 110 075 • G-5 & 6, Sector-10, Dwarka, New Delhi-110075

दूरभाष/Phone : 91-11-25074100 / 25074200



क्र.11012/528/2022-प्रशा.[E-183874]

23 जनवरी, 2024

परिशिष्ट / ADDENDUM

कृपया प्रतिनियुक्ति के आधार पर मुख्य महाप्रबंधक (विधि) के 01 पद, महाप्रबंधक (विधि) के 01 पद और उप महाप्रबंधक (विधि) के 02 पद पर भर्ती के लिए भा.रा.रा.प्रा. का दिनांक 28.12.2023 के विज्ञापन का संदर्भ लें। Please refer to NHA Advertisement dated 28.12.2023 for recruitment to 01 post of CGM (Legal), 01 post of GM (Legal) and 02 posts of DGM (Legal) on deputation basis.

2. महाप्रबंधक (विधि) के लिए विज्ञापित पदों की संख्या एक (01) से बढ़ाकर दो (02) कर दी गई है। The number of post advertised for GM (Legal) is increased from one (01) to two (02).

3. उपरोक्त विज्ञापन के संबंध में ऑनलाइन आवेदन प्राप्त करने की अंतिम तिथि भी 13.02.2024 [06:00 अपराह्न] तक बढ़ा दी गई है। आवेदकों के मूल विभागों से एनओसी और अन्य अपेक्षित दस्तावेज प्राप्त करने की अंतिम तिथि 27.02.2024 रहेगी। The last date of receipt of online applications with regard to the above advertisement is also extended to 13.02.2024 [06:00 PM]. The last date of receipt of NOC and other requisite documents from the parent departments of the applicants shall remain 27.02.2024.

4. इसे सक्षम प्राधिकारी के अनुमोदन से जारी किया जाता है। This issues with the approval of Competent Authority.

(महेश चंद तिवारी / Mahesh Chand Tiwari)
प्रबंधक (मा.सं./प्रशा.-III) / Manager (HR/Admn.-III)

सेवा में / To,

वेब-एडमिन [भा.रा.रा.प्रा. भर्ती पोर्टल पर अपलोड करने के लिए]
Web-Admin [for uploading on NHA Recruitment Portal]

NATIONAL HIGHWAYS AUTHORITY OF INDIA
(Ministry of Road Transport & Highways)

National Highways Authority of India (NHAI) invites applications for recruitment to the following Group-'A' posts:-

Sí. No.	Name of the post	No. of posts*	Method of Recruitment
1.	Chief General Manage (Legal)	01 (One)	Selection through Search-cum-Selection-Committee (SCSC)
2.	General Manager (Legal)	01 (One)	Deputation
3.	Deputy General Manager (Legal)	02 (Two)	Deputation

*Number of post may increase or decrease as per requirement of NHAI.

Note: The candidates who have applied against the previous advertisement dated 02.01.2023 for the post of DGM (Legal) on deputation basis need not apply again. Their candidature shall be considered along with the applicants of this advertisement.

DETAILS OF ELIGIBILITY CONDITIONS

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/ Level in Pay Matrix	Method of Recruitment	Age Limit
	1	2	3	4	5	6
1.	Chief General Manager (Legal)	01 (One)	Group-'A'	PB-4 (Rs.37400-67000) with Grade Pay Rs.10000 (pre-revised), equivalent to Pay Level-14 (Rs.144200-218200) of Pay Matrix as per 7 th CPC	Selection through Search-cum-Selection Committee by deputation	For deputation: Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
<p>Essential Educational Qualification and Experience:-</p> <p>(i) Degree in Law from a recognized University/ Institute:</p> <p style="text-align: center;">and</p> <p>(ii) 17 years' service as Group-'A' Pay Scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.5400/- (pre-revised in CDA pattern equivalent to Pay Level-10 (56100-177500) of Pay Matrix as per 7th CPC or equivalent level post or higher on regular basis out of which 07 years' experience in the field of law related to contractual matters/ arbitration/ legislative matters/ land acquisition.</p>			<p>Selection through Search-cum-Selection-Committee:</p> <p>By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:-</p> <p>(i) holding analogous post on regular basis in the pay scale of Pay Band-4 (37400-67000) with Grade Pay of Rs.10000/- (pre-revised) in CDA pattern, equivalent to Pay Level-14 (144200-218200) of Pay Matrix as per 7th CPC or equivalent pay scale in IDA pattern in the parent cadre / department;</p> <p style="text-align: center;">OR</p> <p>(ii) with three years of regular service in the posts in the pay scale of Pay Band-4 (Rs.37400-67000) with Grade Pay Rs.8700/- (pre-revised) in CDA pattern, equivalent to Pay Level-13 (123100-215900) of Pay Matrix as per 7th CPC) or equivalent pay scale in IDA pattern in the parent cadre/ department;</p> <p style="text-align: center;">and</p> <p>Possessing the essential educational qualification and essential experience stipulated in column-7.</p> <p>Period of deputation</p> <p>The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department, shall ordinarily be 03 (three) years, which may be extended for another 01 (one) year with the approval of Chairman, NHAI. Further, extension beyond 4th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.</p>			

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/Level in Pay Matrix	Method of Recruitment	Age Limit
	1	2	3	4	5	6
2.	General Manager (Legal)	01 (One)	Group-'A'	PB-4 (Rs.37400-67000) with Grade Pay Rs.8700 (pre-revised), equivalent to Pay Level-13 (Rs.123100-215900) of Pay Matrix as per 7 th CPC	Deputation	For deputation: Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
Essential Educational Qualification and Experience:- (i) Degree in Law from a recognized University/ Institute: and (ii) 14 years' experience in the pay scale of Group-'A' Pay Scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.5400/- (pre-revised) in CDA pattern equivalent to Pay Level-10 (56100-177500) of Pay Matrix as per 7 th CPC or equivalent level post or higher, out of which 07 years' experience in the field of Law related to contractual matters / arbitration / legislative matters / land acquisition.			By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:- (i) holding analogous post on regular basis in the pay scale of Pay Band-4 (37400-67000) with Grade Pay of Rs.8700/- (pre-revised) in CDA pattern, equivalent to Pay Level-13 (123100-215900) of Pay Matrix as per 7 th CPC or equivalent pay scale in IDA pattern in the parent cadre / department; <p style="text-align: center;">OR</p> (ii) with four years' of regular service in the posts in the pay scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.7600/- (pre-revised) in CDA pattern, equivalent to Pay Level-12 (78800-209200) of Pay Matrix as per 7 th CPC) or equivalent pay scale in IDA pattern in the parent cadre/ department; and Possessing the essential educational qualification and essential experience stipulated in column-7.			
			Period of deputation The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department, shall ordinarily be 03 (three) years, which may be extended for another 01 (one) year with the approval of Chairman, NHAI. Further, extension beyond 4 th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.			

Sl. No.	Name of the post	No. of post to be filled up	Classification of post	Pay Band and Grade Pay/Level in Pay Matrix	Method of Recruitment	Age Limit
1	2	3	4	5	6	
3.	Deputy General Manager (Legal)	02 (Two)	Group-'A'	PB-3 (Rs.15600-39100) with Grade Pay Rs.7600 (pre-revised), equivalent to Pay Level-12 (Rs.78800-209200) of Pay Matrix as per 7 th CPC	Deputation	For deputation: Not exceeding 56 years
Educational qualification and experience required			Recruitment Criteria			
7			8			
Essential Educational Qualification and Experience:- (i) Degree in Law from a recognized University/ Institute: and (ii) 09 years' experience in the pay scale of Group-'A' Pay Scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.5400/- (pre-revised) in CDA pattern equivalent to Pay Level-10 (56100-177500) of Pay Matrix as per 7 th CPC or equivalent level post or higher, out of which 06 years' experience in the field of Law related to contractual matters / arbitration / legislative matters / land acquisition.			By deputation from officers under the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions affiliated to Government of India or Public Sector Undertakings or Semi Government or Statutory or Autonomous Organizations and other Government Bodies:- (i) holding analogous post on regular basis in the pay scale of Pay Band-3 (15600-39100) with Grade Pay of Rs.7600/- (pre-revised) in CDA pattern, equivalent to Pay Level-12 (78800-209200) of Pay Matrix as per 7 th CPC or equivalent pay scale in IDA pattern in the parent cadre / department; <p style="text-align: center;">OR</p> (ii) with four years' of regular service in the posts in the pay scale of Pay Band-3 (Rs.15600-39100) with Grade Pay Rs.6600/- (pre-revised) in CDA pattern, equivalent to Pay Level-11 (67700-208700) of Pay Matrix as per 7 th CPC) or equivalent pay scale in IDA pattern in the parent cadre/ department; and Possessing the essential educational qualification and essential experience stipulated in column-7.			
			Period of deputation The period of deputation, including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization / department, shall ordinarily be 03 (three) years, which may be extended for another 02 (two) year with the approval of Chairman, NHAI. Further, extension beyond 5 th year and up to a maximum of 10 (ten) years shall be with the approval of the Ministry of Road Transport and Highways, subject to satisfactory performance.			

IMPORTANT DATES

TIME LINES	
Opening Date for Online Registration of Application	28.12.2023 (10:00 AM) [Thursday]
Last Date for submission of Online Application	29.01.2024 (06:00 PM) [Monday]
Last Date for submission of Printout of Online application along with requisite documents from Parent Department.	27.02.2024 [Tuesday] Note: NHA I at its discretion may extend the date of accepting the Through Proper Channel copy of the application along with requisite documents from Parent Departments by 02 days prior to the Meeting of Selection Committee / Interview.

Important Instructions:

The candidates applying the posts should note the following:-

1. The posts carry all India service liability. Therefore, those who are willing to serve anywhere in India may only apply.
2. The applicant who apply for the post with respect to the advertisement shall not be allowed to withdraw his/her candidature subsequently. The applicant selected by NHA I should not decline the offer of appointment. In case he / she declines the offer of appointment, his/her candidature shall not be considered for any further appointment by NHA I for a period of two years from the date of cancellation of offer of appointment.
3. In case of selection on deputation basis, applicants who are more than 56 years of age as on the last date for receipt of applications need not apply. Those applicants who are due to retire from their parent cadre within two years, as on the closing date for receipt of applications also need not apply.
4. SC/ST/Minority Community / Women/ Persons with Benchmark Disabilities, are encouraged to apply.
5. Persons with Benchmark Disabilities (PwBD) can apply to the respective posts even if the post is not reserved for them but has been identified as Suitable. However, such Applicants will be considered for selection to such post by general standard of merit. Persons suffering from not less than 40% of relevant disability shall alone be eligible for the benefit of reservation and other relaxations as permissible under the rules. Thus, Physically Handicapped (PH) persons can avail benefit of reservation and other concessions and relaxations as permissible under the rules only when degree of physical disability is 40% or more and the posts are suitable for PwBD candidates.
- ▶ 6. Crucial date for determination of eligibility shall be the last date prescribed for the receipt of ONLINE applications.
7. **Applicants working in PSUs/ Public Sector Banks** may refer to **NHA I Circulars regarding** equivalency of Pay Structure (between CDA vs IDA and CDA vs Public Sector Banks) attached with the advertisement.
8. Canvassing or bringing influence in any form will disqualify the candidature.
9. The advertisement can be withdrawn at any time at the discretion of the Competent Authority without assigning any reasons therefore.

Procedure to apply

10. **Applicants can apply ONLINE only.** The procedure to be followed for filling up the application is given

below:-

- i) The applicant may visit the NHA website [["http://www.nhai.gov.in"](http://www.nhai.gov.in)] for accessing the link for applying online. The link may be opened on Google Chrome or Mozilla Firefox.
- ii) Click on the tab About Us → Vacancies → Current. Click on the relevant Recruitment advertisement and then click 'Online application'.
- iii) Once you click on "APPLY" system will redirect you to NHA portal.
- iv) Create the registration with below information
 1. User ID (User id can be anything)
 2. Create the password
 3. Name
 4. Phone number
 5. Email id
 6. Aadhar card number (Optional)
- v) Once you entered all the above details, login to the system with the user id and password that you received on your registered e-mail.
- vi) After login:
 1. Post you would like to apply
 2. Fill Application form
- vii) Fill the complete application
 1. All the fields in the form are mandatory fields.
 2. After entering your date of birth and retirement age, press enter button. Once you press enter button, system will auto calculate and populate the same in the next row.
 3. Fill in the form and attach all the scanned copy of colour passport size photograph, digital signature, essential educational / professional qualification(s), promotion/appointment order(s), only in 'jpg / 'jpeg' or 'png' or 'gif' 'pdf' image types not exceeding 1 MB, may be uploaded.
 4. In the fields where you need to add your educational and experience, add the detail in given box and after adding all the data, click on add the same to list. Once you add the same to list, you could see the detail on below table.
 5. After filling the application form, to verify it by click on '**preview**' button to check all the information filled by you are correct or not.
 6. In case if you wish to change any data in given form, then change the same.
 7. Once everything is correct, Use '**Final Submit**' to Save all information.
 8. Once you click on 'submit your application button', system will take you to the next screen, where you can see the 'reference number' and you would also be having an option to download the form.
- xii) The ONLINE application may be submitted by **29.01.2024 (6.00 PM)**.
- ▶ xiii) After submission of the ONLINE Application Form, 'PDF' format thereof containing details entered by the Applicant shall be generated. The applicant should take out print of the ONLINE Application Form and get the same forwarded by his/her parent department along with the prescribed 'Verification Certificate' and certified copy of APARs/ACRs. The Department/Organization concerned while forwarding the application should:
 - (a) Enclose **attested** copies of Annual Confidential Reports / Annual Performance Appraisal Report / gist of APARs/ACRs/ certificate with regard to work & conduct of the officer for the last five (05) years along with a vigilance clearance certifying that no penalty is imposed against the officer for last ten years, integrity certificate and no penalty certificate.
 - (b) Certify that the particulars given by the Applicant in his / her ONLINE application regarding the details of educational/professional qualification(s), relevant experience and pay particulars, etc. have been verified from the service records and are true, correct and complete.

11. The applicants are advised to fill the **ONLINE** application form carefully in accordance with the eligibility criteria and experience mentioned for the post(s). Applications received through any other mode/procedure would not be accepted and summarily rejected. Applications incomplete in any respect, especially without details of pay scales

shall be summarily rejected without any notice. It may be noted that any subsequent clarification regarding job profile/ experience etc. at a later date will not be entertained under any circumstances.

12. The applicants are advised to submit the Online Recruitment Application well in advance without waiting for the closing date and also ensure that the Print-Out of the ONLINE Application Form along with requisite documents, is forwarded through their Parent Departments within the stipulated time.

13. Applicants applying for more than one post should submit separate application for each post, failing which, the application will be considered only for the first post indicated in the application.

► 14. Duly filled-in print-out of the ONLINE application, forwarded by parent department of the applicant along with the prescribed 'Verification Certificate' and photocopy of APARs/ACRs for the last five (05) years, should reach NHA at the following address, **on or before 27.02.2024**:

**General Manager (HR & ADMN) - III
NATIONAL HIGHWAYS AUTHORITY OF INDIA
PLOT NO.G5-&6, SECTOR-10,
DWARKA, NEW DELHI-110075**

15. 'Corrigendum' or 'Addendum' or 'Cancellation' to this advertisement, if any, shall be published only on the website of NHA and will not be published in the newspapers. Therefore, the Applicants are advised to check the website of NHA regularly.

1	The Registrar General, Allahabad High Court, Allahabad -211001. (Uttar Pradesh)	13	The Registrar General, Jharkhand High Court, Doranada, Ranchi – 834033. (Jharkhand)
2	The Registrar General, High Court for the state of Telangana, Hyderabad, Telangana – 500066	14	The Registrar General, High Court of Karnataka, Bangalore – 560001. (Karnataka)
3	The Registrar General, Bombay High Court, Fort, Mumbai – 400032. (Maharashtra)	15	The Registrar General, High Court of Kerala, Kochi – 682031. (Kerala)
4	The Registrar General, Calcutta High Court, Kolkata – 700001 (West Bengal)	16	The Registrar General, High Court of Madras, Chennai – 600104. (Tamil Nadu)
5	The Registrar General, Chhattisgarh High Court, Bilaspur – 495001. (Chhattisgarh)	17	The Registrar General, High Court of Madhya Pradesh, Jabalpur – 482002. (M.P.)
6	The Registrar General, Delhi High Court, Sher Shah Road, New Delhi – 110003.	18	The Registrar General, High Court of Manipur, ImphalMantripukhri – 795002. (Manipur)
7	The Registrar General, Gauhati High Court, Mahatma Gandhi Road, Guwahati – 781001 (Assam)	19	The Registrar General, High Court of Meghalaya, MG Road, Shillong – 793001. (Meghalaya)
8	The Registrar General, Gujarat High Court, Sola, Ahmedabad – 380060. (Gujarat)	20	The Registrar General, Orissa High Court, Cuttack – 753002. (Odisha)
9	The Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla – 171001 (Himachal Pradesh)	21	The Registrar General, Patna High Court, Patna – 800001. (Bihar)
10	The Registrar General, High Court of Jammu & Kashmir, Jammu. (J&K)	22	The Registrar General, High Court of Punjab & Haryana, Sector-1, Chandigarh – 160001. (Chandigarh)
11	The Registrar General, Rajasthan High Court, Jodhpur – 342001. (Rajasthan)	23	The Registrar General, High Court of Tripura, Capital Complex, Agartala – 799006. (Tripura)
12	The Registrar General, Sikkim High Court, Gangtok – 737101. (Sikkim)	24	The Registrar General, High Court of Uttrakhand, Nanital – 231692. (Uttrakhand)
25	The Registrar General, High Court of Andhra Pradesh, Vijayvada – 520002, (Andhra Pradesh)		